

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 13.02.2017

ORDER NO. 20 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 19 of 2017 **for CESTAT Delhi** to the extent indicated below :-

On 13.02.2017 at 10.30 a.m. Hon'ble President and Hon'ble Shri V. Padmanabhan, Member (T) will hear Excise & Service Tax Division bench matters.

On 13.02.2017 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear Single Member bench matters as notified.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar